

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).29491/2012

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

JAI PRAKASH @ JAI PRAKASH KHANNA & ORS Respondent(s)
(With appln(s) for c/delay in filing SLP and office report)

Date: 22/04/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Abhinav Kr. Malik, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

On filing of the process fee and spare copies within
one week, notice be issued forthwith to the respondents
through the concerned District Court besides usual mode.

In the event of default, the matter be placed before
the Hon'ble Judge in Chambers for necessary orders/directions.

(M.A. SAYEED)
REGISTRAR

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